NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

16/220/2017

PRESENT: SMT. INA MALHOTRA, HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018.

NAME OF THE COMPANY: Yash Pal Sardana

SECTION OF THE COMPANIES ACT: 621A

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Abhishek Shrotriya, Advocate

ORDER

Notice to the ROC as no report has been received in this case, returnable on 25th January, 2018.

(Ina Malhotra) Member (J)